

**PROFORMA-I**

**STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011**

Name of the M.L.A. (in full) and to which the office belong: **SHRI UMA SHANKAR AKE LA**

Present Post held: **M.L.A** Present Pay (i) Basic pay **Rs. 20,000/-** (ii) G. Salary **Rs. 68,000/-**  
(After 01-04-2011)

**21, [BARKI] JHARKHAND VIDHAN SABHA**  
**NAME AND DETAILS OF PROPERTY**

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1.	Vill- MOCHRAK, PO- JHURANG, PS- FATEH PUR, DIST- GAYA (Bihar)	-	4 Acre	Rs. 4,50,000	Late SHRI KESAWI YADAV	Inheritance	Rs. 50,000/-	
2.	Vill+PO: CHAUPARAN CHATRA MORE Hazaribagh	-	• 12 Acre	Rs. 6,00,000	Joint With three brothers RS 1/3	Bd. Regd. Deed.	-	
3.	House No: 149 CHATRA MORE CHAUPARAN, Jh. Bgh.	-		Rs. 10,00,000/-		Make it with Joint family.	-	

*B. K. Singh*